

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 258 of 2014

Dated : 16th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s Global Energy Pvt. Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s)

:

Ms. Meghana Aggarwal

Counsel for the Respondent (s)

:

Mr. Buddy A. Ranganadhan and

Mr. S. Venkatesh for MERC

ORDER

The learned counsel for the State Commission, the only respondent herein, is seeking time to file reply. The reply may be filed within three weeks from today. Rejoinder may thereafter be filed within a week.

List the matter for hearing on **02nd February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg